

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Amount in Rs

SI No	Category of Creditor	Summary of Claims received		Summary of claims admitted		Amount of Contingent Claims	Amount of claims not admitted	Amount of Claims under verification	Details in Annexure	Remarks, if any
		No. of Claims	Amount	No. of Claims	Amount of claim admitted					
1	Secured Financial creditors belonging to any class of creditors	NA	NA	NA	NA	NA	NA	NA	NA	NA
2	Unsecured Financial creditors belonging to any class of creditors	NA	NA	NA	NA	NA	NA	NA	NA	NA
3	Secured Financial creditors (other than financial creditors belonging to any class of creditors)	10	2,23,08,77,023	1	2,08,05,92,994	-	-	15,02,84,029	Annexure 3	-
4	Unsecured Financial creditors (other than financial creditors belonging to any class of creditors)	NA	NA	NA	NA	NA	NA	NA	NA	NA
5	Operational creditors (Workmen)	NA	NA	NA	NA	NA	NA	NA	NA	NA
6	Operational creditors (Employees)	NA	NA	NA	NA	NA	NA	NA	NA	NA
7	Operational creditors (Government Dues)	NA	NA	NA	NA	NA	NA	NA	NA	NA
8	Operational creditors (Other than workmen and Employees and Government dues)	3	13,83,75,033	-	-	-	-	13,83,75,033	Annexure 8	-
9	Other creditors, if any, (other than financial creditors and operational creditors)	NA	NA	NA	NA	NA	NA	NA	NA	NA
Total		13	2,36,92,52,056	1	2,08,05,92,994	-	-	28,86,59,062		

-rounded off to the nearest rupee